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Anil Pradhan, IPS (Retd.)
Special Rapporteur, North-East Zone
National Human Rights Commission
New Delhi



Dear Shri. Kochher,

Enclosed, please find a report on my visit to the District Jail, Tura on May 19, 2014. I was accompanied by Shri. J.J. Sangma, Superintendent, District Jail, Tura.



With best wishes,

Yours sincerely,

(Signature)
26/05/2014
(Anil Pradhan)

1285/JS(P&A)
28/05/14

Shri. J.S. Kochher
Joint Secretary (P&A)
Manav Adhikar Bhawan
Block 'C', GPO Complex
Behind INA Market
New Delhi 110023

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DISTRICT JAIL, TURA, MEGHALAYA

- Date of Visit:** I visited Tura District Jail on May 19, 2014. I was accompanied by Shri. J.J. Sangma, Superintendent, District Jail, Tura. The Jailer, Smt. Falicita Wallang, was on leave.
- Introduction:** This Jail was last visited by Smt. Roshan Warjri, Minister (Home, Etc.) in October 2013. Earlier to that, Shri. F.D. Sangma, IPS, IG (Prison) visited the jail on 11/07/2013 while Shri. M.K. Sangma, MPS, AIG (Prison) visited on 23/03/2013. This Visitors' Book is from 2008 onwards only. The Superintendent could not produce any earlier one, one which contained my Inspection Note when I was IG (Prison) during the years 1999-2000.
- Prison Population:** The total capacity of this Jail is 200 (M-190; F-10). Today, there are 245 inmates (M-234; F-11). This indicates overcrowding and is an **encroachment on the human rights of the inmates**. A certain amount of decongestion can be brought about if the cell adjacent to where the convicts are lodged is made secure and some of the inmates shifted there. A similar process may be initiated at the defunct - but large - Hospital Ward.

It may be mentioned that inmates of different adjoining districts are lodged here. The districts are:

Tura (West Garo Hills) ...	118
Baghmara (South Garo Hills) ...	41
Resubelpara (North Garo Hills) ...	40
Ampati (South West Garo Hills) ...	21
Convicts ...	25
Total	245

Their classification is as follows:

Sl. No.	Type	Male	Female
01	MPDAs	14	-
02	UTPs	195	11
03	Convicts	25	-
	Total	234	11 = 245

In other words, out of 245 inmates **only 25 are Convicts**, while the rest **220 are UTPs**. A further classification of these UTPs is those facing trial after a Charge-Sheet has been filed in a court of law by the police and those whose cases are still under investigation by the police at the police station level.

The list of UTPs is at **Annexures 'A' and 'B'**.

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DISTRICT JAIL, TURA, MEGHALAYA

4. **Staff:** One post each of Asst. Jailer and of Craft Instructor is vacant. The post of Asst. Jailer felt vacant following the unfortunate shooting down by militants of Neil Warjri, Asst. Jailer, who was deputed to Williamnagar Jail from Tura Jail for a few days.

The Superintendent informs me that there are only 16 warders to guard the 245 inmates here. It appears that DG, Prisons cannot appoint any warders on leave vacancy as the proposal has to go to Government for sanction. By the time Government responds, the leave period is almost over. This appears to be a great security risk.

5. **Land and Building:** The area of the jail complex is 85 bighas. There is a high wall enclosing the entire jail complex. The outer perimeter wall was raised by 5 feet recently, making it an 8 feet wall. Similarly, the inner perimeter wall was raised by 5 feet making it a total of 20 feet. Further, the main gate is under construction following the orders of the Home Minister during her visit to this jail in October last year. The Interview and Waiting Room facilities are attached to the Main Gate.

A total of 4 Watch Towers also exist. An Armed Branch component from 2nd MLP Bn, Goeragre, man these watch towers.

There are 6 wards in this jail and an enclosed Female Ward to house the female UTPs. The break-up in the wards is as follows:

Ward No.	Inmates	Cell No.	Inmates	Total
1	28	1	6	34
2	28	2	4	32
3	26	3	2	28
4	31	4	5	36
5	30	5	3	33
6	29	6	4	33
Workshop	27			27
Segg Ward	11			11
Female Ward	11			11
Total	221		24	245

There are colour TVs in the cells. Some of them need repairs.

6. **Sanitation:** The overall sanitary condition in the jail premises is satisfactory. There are two sanctioned posts of sweepers.
7. **Food and Kitchen:** Firewood is still being used in the kitchen. However, the Superintendent informs me that within a month, firewood will be replaced by gas as all formalities for this change have been effected.
8. **Clothing and Bedding:** There are no uniforms for the 25 convicts who are supposed to wear a convict's uniforms as per Rule 235 of the 'Rules for Management of Jails in Assam' contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894 (Annexure 'C'). Also, the jail staff is without uniform.
9. **Education:** Earlier, a UTP was holding classes for the inmates inside the Jail. After he secured bail, no more classes were held. The current situation is that though a few inmates are willing to teach, the rest are unwilling to learn. A certain amount of counselling may help matters here.
10. **Prison Industries:** Though cane, bamboo and carpentry facilities are available here, the inmates are unwilling to work. Also, the Craft Instructor posted here passed away last year. A new one is yet to be appointed. **This disinclination and lethargy on the part of the inmates may spring from a sense of despair and despondency.**
11. **Interviews:** This facility is granted to the inmates 2 to 3 times a week. In the absence of a regular interview room, the Inmates meet their relatives and friends at the gate itself for 10-odd minutes. The situation may improve once the main gate and connected facilities are constructed.
12. **Correctional programme:** There is no Counsellor in this district jail. This need to be righted immediately as a sense of wretchedness prevails amongst the inmates here. This gloom may be lifted through persistence counselling by a professional counsellor.
- The Recreational-cum-Library Hall is used by various denominations to hold service every Sunday. This is done by the Baptist Church, the Catholic Church and the Charismatic Church (Benny Hill).
13. **Recreational Activities:** Indoor and outdoor games like chess, ludo, carom, volley-ball, are available for both male and female inmates.
14. **Health and Hospital:** The Hospital Ward is lying empty as the hospital has been shifted to the workshop area where security is provided by the warders. To ease congestion in the other wards, this hospital ward may also be made secure and some inmates shifted here.
- Dr. Brij Chandra Paul, along with one compounder and 2 male attendants, are present in this jail. The doctor feels handicapped while treating female inmates owing to the absence of a female attendant.

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DISTRICT JAIL, TURA, MEGHALAYA

Serious cases are referred to Civil Hospital Tura or to the North East Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong.

Free medicines are provided by the National Rural Health Mission (NRHM) and by the Director Health Services (DHS). Those medicine which were not available either with the NRHM or the DHS, are bought from Government-approved firms in the open market.

There are 3 mental cases, all UTPs. All are serious cases and need immediate shifting to the Meghalaya Institute of Mental Health & Neurological Science (MIMHANS). These are:

1. Jakamish Ch. Marak – 19 years – Ampati C/No. 54(II) u/s 302 IPC (Admitted on 17/12/2010). Requires review after 15 days at MIMHANS, Shillong (22/2/2014).
2. Bishnu Kundu – 28 years – Mahindraganj PS C/No. 27(12) u/s 395 IPC (Admitted on 04/01/2013). Reference to a psychiatrist is a must.
3. Ruhalo Haque – 58 years – Dalu PS C/No. Non FIR 17/Pt.III/13 u/s 12(a) IPP Act. (Admitted on 23/09/2013). Reference to a psychiatrist is a must.

The details are at **Annexure 'D', 'E', and 'F'**.

15. Remission: Remission is practised in the jail as per the norms contained in **Annexure 'G'**.

16. Leave and Parole: This is being practiced here.

17. Pre-mature Release: This is being practiced here.

18. Status of Investigation and Trial pending against UTPs:

The 206 UTPs lodged here have a total of 236 cases pending against them. This mismatch in the figure is due to the fact that some UTPs may figure in 2 cases of 2 different courts. The break up is as follows:

1. Bagmara	-	41
2. Resubelpara	-	40
3. Ampati	-	22
4. Tura	-	123
Total	-	236

There appears to be a strong need to appeal to the Magistrates concerned to release those inmates who are behind bars for over 90 days as per provisions of 167 CrPC. This would not only look after the human rights of these inmates but would also de-congest this jail.

19. Appeal: There are no appeals pending.

20. Legal aids for inmates: The Legal Aids Cell inside the jail is non-functional as the lawyer deputed here has not visited the jail at all. The Cell is supposed to function every Saturday. Many applications have been received from the inmates for legal aid and these have been duly forwarded to the concerned authorities. However, there appears to be no response from the Meghalaya State Legal Services Authority (MSLSA).

Almost all the inmates who interacted with me complained that the advocates assigned to them by the Meghalaya State Legal Services Authority did not meet them. This is a **gross human rights violation** as these indigent inmates have no one else to turn to for legal redressal of their grievances.

Their details are at **Annexure 'H'**.

21. Board of Visitors: The Board of Visitors for the 4 Jails of Meghalaya was notified by the Government on July 24, 2012. The last visit to this jail was on 27/11/2013. Also, the Under Trial Review Committee, notified by the Government on March 9, 2012 for the 4 District Jails, does not appear to have met at all. Photo copy of this Notification is at **Annexure 'I'**.

22. Departmental Inspections: The Inspection Register has been mixed up with the Visitors' Book. Rule 11 and Rule 12 of the 'Rules for Management of Jails in Assam', contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894, contain instructions regarding Inspections of jails by the Inspector-General and its transmission to the Superintendent of the concerned jail (**Annexure 'J'**).

23. Interaction with inmates: Most of the inmates I interacted with had just one complaint – their appointed advocates seldom met them.

24. Summary and Recommendations:

1. The over-crowding in this jail is a matter of serious concern and a gross human rights violation. Steps to de-congest this jail could be undertaken by fortifying one Cell attached to the Segregation Ward and the abandoned Hospital Ward.
2. The cases of the 220 UTPs may be expedited, especially those which are pending for investigation by the police.
3. The posts of Asst. Jailer and of the Craft Instructor may be filled up on a priority basis. Also, only 16 Warders to look after 245 inmates, appears to be an inadequate number. Owing to this insufficient number of warders, the inmates are crammed in small cells.
4. Convicts may be issued their proper uniforms. This applies to the jail staff also, as all of them are without any uniform.
5. The construction of the Main Gate, the Interview room and of the Waiting room may be expedited.

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DISTRICT JAIL, TURA, MEGHALAYA

6. There is a need for female medical attendant and of a female nurse here.
8. A post of a Counsellor may be created as the inmates have no one to counsel them. This may explain their diffidence towards attending classes or doing some creative work, like cane and bamboo work.
9. The 3 mental cases need immediate shifting to the Meghalaya Institute of Mental Health & Neurological Science (MIMHANS). They are Jakamish Ch. Marak, Bishnu Kundu and Ruhalo Haque.
10. Meghalaya State Legal Services Authority may play a more positive role in alleviating the condition of the UTPs.



26/05/2014

(Shri. A. Pradhari) IPS (Retd.)

Special Rapporteur, NE Zone

National Human Rights Commission

LIST OF U.T.PS. FROM TURA COURT LODGED IN DISTRICT JAIL::TURA

AS ON. 18.05.2014.

Sl.No.	Name of the U.T.P.	Date of Admn.	Case reference.	Whether Charge Sheeted of Not.	Date of Last production in Court.	Period spent In Jail. Y. M. D.	Remarks.
1	2	3	4	5	6	7.	8
1.*	Sri, Ajay Das. s/o Sri, Khirod Das.	18.06.06.	S/c No.7/06, u/s 365/302/201 34 IPC.	Yes.			Adhoc Judge, Fast Track Court Tura.
2*	Sri, Sovraj Sunar s/o Sri, Sagar Sunar	17.06.06.	- do -	Yes.			- do -
3*	Sri, Suraj Gupta s/o Sri, Jeten Gupta.	17.06.06.	- do -	Yes.			- do -
4*	Sri, Pushna Das. s/o (L) Mathur Das.	5592 10-01-12.	Dalu PS. 1(1)12, U/s 25(1-A) Arms Act. GR.No.08/12.	Not known.	12-03-14.	02-02-06.	- do -
5*	Sri, Birendra B. Marak s/o (L) Bhogen Ch. Sangma.	5595 15.01.12.	Tura PS. C/No.7(1)12, u/s 302 IPC. GR.No.16/12.	Yes.	22.-4.14.		Judge, Session Court, GHADC, Tura.
6*	Sri, Novados Hajong s/o (L) Sutin Hajong.	5614 15.02.12.	Tura PS.C/No.139(5)11, U/s 302/201 IPC. GR.No.215/11, 2.	Yes.	22.04.14.		Judge Sessions Court. GHADC, Tura.
7*	Sri, Tengsal D. Sangma. s/o (L) Linush T. Sangma.	3. 02-04-12.	Tura PS.C/No.203(10)13, U/s 224 IPC GR.No.409/13.	Not Known,	13-03-14.	01-11-14.	- do -
8*	Sri, Suchen N. Sangma.	12.05.12.	Baghmara (W) PS.C/No.2(4)12, U/s 376/506 IPC.	Yes.	29.11.13.	01-10-04.	- do -
9*	Sri, Kalidas Rabha. s/o (L) Tebendra Rabha.	173 27.08.12.	T/killla P.S.C/No.33(8)12, U/s 506/307 IPC.	No.	13-03-14.	01-06-20.	SDO., Dadenggiri.
10*	Sri, Pinendra D.Sangma. s/o Sri, Winson Marak	5446. 21.9.12.	Dalu PS.C/No.31(8)11, u/s 302 IPC. G.R.No.355/11.	Yes.			Judge, Dist. Council Court.
11*	Sri, Banu Koch. s/o Sri, Sundar Koch.	214 01.10.12.	Dalu PS.C/No.50(12)11, U/s 384/511IPC	No.	13-03-14.	01-05-16.	Judl. Magt. Tura.
12*	Sri, Bijoy M. Marak.	18.10.12.	Tura PS.C/No.172(8)13,	No.	13-03-14.	01-04-28.	CJM.,

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			U/s 224 IPC.				Tura.
13*	Md. Nabiulla Hussain. s/o Md. Abdul Kasia Ali.	306. 08.12.12.	Dalu P.S.C/No.57(12)12, U/s,13 Drugs Control Act.	No.	07-03-14.	01-03-08.	CJM., Tura.
14*	Md. Sohal Rana. s/o Md. Hazrat Ali	307. 08.12.12.	- Do -	No.	07-03-14.	01-03-08.	- do -
15*	Sri, Edmund Ch. Momin. s/o (L) Horendra Marak.	01 03-01-13.	Tura (Women) PS.C/No.10(12)13, U/s 376 IPC GR.No492/12.	Yes.	22-04-14.		Sessions Judge GHADC Court
16*	Sri,Hasan Ali. s/o Md. Salaam.	61. 14.02.13.	Dalu P.S.C/No.03(2)13, U/s 489 IPC.	No.	07-03-14.	01-01-02.	CJM., Tura.
17*	Sri, Twich Ch. Marak s/o Sri, Biblap A. Sangma.	27. 21.01.13.	Tura Ps. C/No.8(1)13, U/s 379 IPC. G.R.No. 11/13.	No.	04.03.14.	01-01-05.	CJM., Tura.
18*	Md. Lectun Mia.	15.03.13.	Dalu P.S.Non-FIR C/No.9/Pt.III/13, U/s 12(A)IPP Act.	No.		01-00-01.	Judl. Mgt., Tura. Transferred to MIMHANS.
19*	Md. Almos Faruque. s/o (L) Batchu Miah	136 11.04.13.	Dalu P.S.C/No.11(4)13, U/s 489(C) IPC.	No.	12-03-14.	00-11-05.	Judl. Magt. Tura.
20*	Md. Bhutto Mia.	137 11.04.13.	- Do -	No.	12-03-14.	00-11-05.	Judl. Magt. Tura.
21*	Sri, Tomizur Hussain s/o Sri, Gader Hussain.	208. 23.05.13.	G.R.No.370/13, U/s 224 IPC	No.	13-03-14.	00-09-22.	Judl. Magt. Tura.
22	Sri, Jeofastine S. Sangma s/o Sri, Poljing Sangma.	277. 19.06.13.	W/Nagar PS.C/No.02(3)13, U/s 376(2)(g)/34 IPC. GR.(W)No.44/13.	Yes.	20.01.14.		Adhoc Judge Fast Track Court, Tura.
23	Sri, Sonjing S. Sangma s/o (L) Naljing Marak	276 19.06.13.	- do -	Yes.	20.01.14.		Session Judge GHADC Court.
24	Sri, Shisir D. Sangma. s/o Sri, Michael K. Marak	280 19.06.13.	Tura PS.C/No.172(8)13, U/s 224 IPC.	No.	13-03-14.	00-07-27	CJM., Tura.
25*	Sri, Nipendra Koch. s/o Sri, Rolendra Koch	279 19.06.13.	Tura PS.C/No.172(8)13. U/s 224 IPC.	No.	13-03-14.	00-05-17.	CJM., Tura.
26*	Sri, Balsrang M. Marak. s/o(L) Jengson M. Sangma.	338. 25.07.13.	1. Dalu PS.C/No.7(3)13, U/s 120(B)/121/121(A)/123 IPC R/w sec. 4 of E.S.Act and sec. 18/19 ULA(P)Act 2. Dalu.PS.C/No.21(06)13, U/s 364/ 34 IPC.	No.	06-03-14.	00-04-11.	CJM, Tur.
27*	Sri, Mohammad Usid. s/o Md. Fazul	323. 30.07.13.	Tura PS.C/No.140(7)13, U/s 14 F. Act.	No.	16.09.13.	00-04-06.	Judl.Mgt.Tura. Transferred to MIMHANS

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28*	Sri, Markash S. Marak. s/o Sri, Francis R. Marak	397. 23.08.13.	Dalu PS.C/No.26(8)13, U/s 25(1-A) Arms act.	No.	03-03-14.	00-03-13.	CJM, Tura. Granted bail but Released by the Court.
29*	Sri, Benhur M. Sangma s/o (L) Frit G. Momin.	436 09-09-13.	Tura PS.C/No.115(6)13, U/s 147/148/353/336/427 IPC And Three other cases.	No.			CJM., Tura.
30*	Sri, Barnish B. Marak. s/o Sri, Greatstar Ch. Sangma.	449. 10.09.13,	TuraPS.C/No.176(8013, U/s 121/121(A)/122/384/511 IPC. R/w Sec.16(1)(a)/17/18/20/39 ULA(P)Act	No.	07-03-14.	00-02-25.	Judl. Magt. Tura.
31*	Sri, Sengsim Marak. s/o Sri, Joban Sangma.	486. 14.09.13.	Tura PS.C/No.192(9)13, U/s 384/511/ 506/34 IPC.	No.	07-03-14.	00-02-22.	Judl. Magt. Tura.
32.*	Sri, Gimbu R. Marak s/o (L) Anukul Sangma.	490. 15.09.13.	Tura PS.C/No.193(9)13, u/s 457/380 IPC, GR.No. 396/13.	No.	08.05.14.		Judl. Magt. Tura.
33*	Sri, George M. Sangma. s/o Sri, Juindra D. Sanmga.	491. 16.09.13.	Phulbari PS.C/No.53(9)13, U/s 380 IPC.	No.	13-03-14.	00-02-20.	SDO., Dadenghiri.
34*	Sri, Matheus Ch. Sangma. s/o (L) Bujit A. Sangma.	49 20.09.13.	Tura PS.C/No.194(9)13, U/s 325/427 /384/511 IPC.	No.	03-03-14.	00-02-16.	Judl. Magt. Tura.
35*	Sri, Rohalo Haque. s/o Sri, Shamed Ali.	502 25.09.13.	Dalu PS.C/Non-FIR C/No.17/Pt.III/13, u/s 12(a)OIPP Act.	No.	20.11.13.	00-02-11.	Judl. Magt. Tura.
36*	Sri, , Todik N. Marak. s/o Sri, Sugondo Sangma. Boked Under MPDA.	514. 01.10.13.	1,TuraPs.C/No.117(6)13, U/s 147/148 /149/302 IPC. And five other cases.	No.	03-03-14.	00-02-05.	CJM., Tura.
37*	Sri, David Ch. Momin. s/o Ri, Mingjing Marak	527 10.10.13.	Dadenghiri PS.C/No.198(9)13, U/s364 (A)/384/34/511 IPC., R/w sec.16(1)(b)/17/18/20 A.A.)P) Act.	No.	13-03-14.	00-01-26.	SDO., Dadenghiri.
38*	Sri, Subo Koch s/o Sri, Joboi Raj Koch.	533. 15.10.13.	Tura PS.C/No.209(10)13, U/s 379 IPC	No.	13-03-14.	00-01-21.	CJM., Tura.
39*	Md. Ali Hussain. s/o Md. Mumtaz Ali.	354. 15.10.13.	Tura PS.C/No.209(10)13 U/s 379 IPC.	No.	13-03-14.	00-01-21.	CJM., Tura.
40*	Sri, Bijoy M. Marak s/o Sri, Tinson B. Sangma.	53 18.10.13.	Tura PS.C/No.172(8)13, U/s 224 IPC.	No.	24.04.14		J.M, Tura.
41*	Sri, Prodingstone D. Marak s/o Sri, Polinath D. Sangma.	609. 18.11.13.	Tura PS.C/No.227(11)13, U/s 120(B)/ 121/121(A)/212/353/506 IPC, R/w Sec. 25(1-A)/27(2) Arms Act. And sec. 16(1)(b)/17/18/19/20 UA(P) Act.	No.	06-03-14.	00-00-18.	- do -
42*	Sri, Rongrak K. Sangma. s/o	610	G.R.No.437/13, U/s 120(B)/121/121(A)/212/353/506	No.	06-03-14..		CJM., Tura.

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	Sri, Netar R. Marak	18.11.13.	IPC.				
43*	Sri, Bhimsingh R. Marak. s/o Sri, Ketyerson G. Momin.	612. 18.11.13.	- do -	No.	06-03-14.	00-00-18.	C.J.M., Tura.
44*	Sri, Polbinson Ch. Marak s/o (L) Chisim Sangma.	668. 16.12.13.	Tura(Women) PS.C/No.46(12)13, U/s 376(2)(h) IPC, R/w sec.9(n)/10 of P.O.C.F.S. Act.	No.	06.03.14.	00-03-00.	- do -
45*	Sri, Selbester P. Sangma. s/o Sri, Ales M. marak	674 19.12.13.	Dalu Ps.C/No.31(12)13, u/s 13/14 F. Act.	No.	13-03-14.		Judl. Magt. Tura.
46*	Sri, Kenedy Marak. s/o Koeison N. Sangma.	677 21.12.13.	Tura PS.C/No.256(12)13, U/s 379 IPC.		12-03-14.	00-03-12.	A.D.M., Tura.
47*	Sri, Gaga Ch. Marak @ Salgra s/o Sri, Editson Sangma.	699. 07-01-14.	Tura PS.C/No. 259(12), U/s 419/420 IPC. GR.No.474/13.	No.	31-03-14.		
48*	Nur Md. Paitia s/o Md. Muntas Paitia.	704. 14.01.14.	Dalu PS.Non FIR C/no.-1/P-III/14 U/s 12(a) IPP Act.	No.	11.03.13.		Judl. Magt.
49.	Sri, Johny A. Marak s/o ASri, Belton D. Sangma. Booked under MPDA.	713 16.01.14.	1. Tura PS.C/No.242(11)13, U/s 120(B)/121/121(A)/212/384/506/511 /34 IPC., R/w sec.25(1A)/27(2) Arms Act. Sec.16/16(A)/17/18/19/20/38/ 40 of UAL(P)Act. 2. Tura PS.C/No.250(12)13, U/s 386/ 511 IPC, R/w sec.66(A)IT Act.	No.			Judl. Magt. Tura.
50*	Sri, Silseng B. Marak. s/o (L) Gatwin Sangma.	716. 19-01-14.	Tikrikilla PS.C/No.2(1)14, U/s 384/511/506 IPC.	No.	03-03-14.		ADM., Tura.vvv
51*	Sri, Talling Ch. Sangma. s/o Sri, Tansing A. Sangma.	727. 24.01.14.	Tura PS.C/No. 216(10)13, U/s 384/511/34 IPC.GR.No.425/13.	No.	07-03-14.		ADM., Tura Dadenggiri.
52*	Sri, Kānūram Koch. s/o Sri, Genendra Koch.	744 10.02.14.	Tura PS.C/No.4(1)14, U/s 379/	No.	10-03-14.		CJM., Tura.
53*	Sri, Māhseng N. Sangma. s/o (L) Rajendra R. Marak	749. 13.02.14.	1. Tura PS.C/no. 46(2)14, U/s 364/302 IPC, G.R.No.55/14. 2. Tura PS.C/No.45(2)14, U/s 364/302 IPC, GR. No.54/14.		13-03-14.		Judl. Magt., Tura.
54*	Sri, Gatū @ Gadū Miah s/o Zolabuddin	772 25.02.14.	Dalu PS.C/No.07(30)14, U/s 395 IPC. G.R.No.57/14.		25.03.14.		Judl. Magt. Tura.
55*	Sri, Abdul Hamid s/o (L) Islam Ali.	771 25.02.14.	- do -		25.03.14.		- do -
56*	Sri, Nasirul Isalm s/o Sri, Nusubuddin	773 25.02.14.	- do -		25.03.14.		- do -
57*	Sri, Tursh Danggo s/o (L) Armollendra M. Marak	36 05.03.14.	Tura PS.C/No.65(30)14, U/s 14 F. Act.		19-03-14.		CJM., Tura.

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			GR.No.81/14.			
58*	Sri, Hilkin A. Sangma.s/o (L) mingjann A. Sangma.	37 06.03.14.	Tura PS.C/No.54(2)14, U/s 120(B)/121/121(A)/122/384/511 /506 IPC, R/w sec.25(1A)/27(2) Arms Act. GR.No.68/14.		20-03-14.	Judl. Magt., Tura.
59*	Sri, Damin Ch. Sangma s/o (L) Rajing R. Marak.	38 06.03.14.	Tura PS.C/No.54(2)14, U/s 120(B)/121/121(A)/122/384/511 /506 IPC, R/w sec.25(1A)/27(2) Arms Act. GR.No.68/14.- do -		20-03-14.	- do -
60*	Sri, Nithun N. Sangma s/o Sri, Welton Ch. Momin.	39 06.03.14.	- do - - do - - do -	Booked under MPDA.	20-03-14.	- do -
61*	Sri, Lucky R. Marak. s/o (L) Helinath R. Sangma.	40 06.03.14.	- do - - do - - do -	Booked under MPDA.	20-03-14.	- do -
62.*	Sri,Brewill N. Sangma s/o Manuel D. Sangma.	56 14.03.14.	Tura PS.C/No.62(3)14, U/s 394/34 IPC.		28.03.14.	C.J.M., Tura.
63*	Sri,Sengdura Marak s/o. Sri, Simchang Sangma.	59. 14.03.14.	Tura PS.C/No.11(1014, U/s 120(B)/121(A)/353/307 IPC. R/w sec.25(1AA)/27(1)(2) Arms Act. GR.No.12/14.		28.03.14.	- do -
64*	Sr, Loash R. Marak s/o (L) Mollin M. Marak	58. 14.03.14.	Tura PS.C/No.67(3)14, U/s 384/34 IPC, R/w sec.17/18/19/20 40 UAL(P) Act. GR.No.84/14.		28.03.14.	- do -
65*	Sri, Fransis R. Sangma. s/o (L) Bimol G. Marak.	57. 14.03.14.	- do - - do -		28.03.14.	- do -
66	Sri, Brewil N. Sangma. s/o Sri, Manuel D. Sangma.	56 14.03.14.	- do - - do -		28.03.14.	- do -
67*	Sri, Ojik T. Sangma s/o Sri, Ningmang Ch. Momin.	64. 16.03.14.	Tura(Women PS.C/No.8(9)14, U/s 302 IPC.		30.03.14.	Judl. Magt. Tura.
68*	Sri, June Spuil P. Sangma s/o Sri, Femilin N. Sangma.	65. 18.03.14.	Tura PS.C/No.69(3)14, U/s 120(B)/384/511 IPC, R/w sec.25(1-B)(a) Arms Act. & sec. 17/18/19/20 ULA(P)Act.		01.04.14.	CJM, Tura.
69*	Sri, Billingstone M. Marak s/o	67.	-do -		01.04.14.	- do -

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	(L) Bainath A. Sangma.	20.03.14.				
70*	Sri, Handy Brown A. Sangma. s/o Sri, Noelson N. marak	68. 20.03.14.	- do -		01.04.14.	- do -
71*	Sri, Ramjan Ali @ Mintu s/o (L) Halip Miah	80. 29.03.14.	Tura (Women) PS.C/No.10)3)14, U/s 376(2)(h) IPC. r/w sec. 9(m)/10 Of POSCO Act.		12.04.14.	Dist. Sessions Judge.
72*	Sri, Sri, Solomon Ali s/o (L) Mojial Ali	90. 01.04.14.	Tura (Women) PS>C/No.25(2)14, U/s 376(2)(n) IPC. GR.No.64/14.		15.04.14.	CJM.
73*	Sri, Nipen Ch. Marak s/o Sri, Minseng Sangma.	92. 02.04.14.	Tura PS.C/No.71(3)14, U/s 384/511 IPC.,R/w sec.17/20/ of UAL(P) Act. GR.No.90/14.		16.04.14.	- do -
74*	Sri, Ashadul Ali. s/o Sri, Kamal Ali.	02.04.14.	Goalpara PS.C/No. U/s 693/506 IPC.			
75	Sri, Richmond Bakan R. Marak S/o Sri, William K. Sangma.	98. 06.04.14.	Tura (Wmen) PS.C/No.12(4)14, U/s 323/506 IPC. GR.No.106/14.		17.04.14.	Judl. Magt. Tura.
76	Sri, Kumarson M. Marak s/o Sri, Samik M. Marak	07.04.14.	Dalu PS.C/No.12(4)14, U/s 302 IPC.		21.04.14.	CJM., Tura.
77	Md. Faizal Haque. s/o (L) Ahmed Ali	100 08.04.14.	Phulbari PS.C/No.27(6)13, u/s 448/ 447/326/302/34 IPC.			CJM. Tura.
78	Sri, Sengsin R. Marak s/o (L) Bansing Sangma.	107 19.04.14.	Tura PS.C/No.85(4)14, u/s 365/34 IPC G.R.No.110/14.			C.J.M., Tura.
79	Balseng T. Sangma. s/o Sri, Chengran ch, Marak	108 19.04.14.	- do -			C.J.M., Tura.
80	Sri, Playzer A Sangma. s/o (L) Don Marak	109 19.04.14.	- do -			C.J.M., Tura.
81	Sri, Sinjing Ch. Marak s/o Mingjin Ch. Marak.	110 19.04.14.	- do -			C.J.M., Tura.
82	Sri, Kabitson B. Marak s/o Srri, Pongjing M. Sangma.	111 21.04.14.	1. TuraPS.C/No.144(7)13, U/s 120(B) 121/121A/122/353/307/384/511 IPC R/w sec. 16(B)18/20 UAL(P)act.			J.M. Tura.
83	Sri, Ricky Mahanta. s/o Porimal Mahanta.	112 22.04.13.	Tura PS. C/No.94(4)14, U/s 326 IPC. GR.No.120/14.			C.J.M. Tura.
84.	Smt. Kohinur Bibi w/o Sri, Bodlot Zamal.	114 22.04.14.	Tura PS. C/no. 23(4)14, U/s 302/34 IPC.			C.J.M., Tura.
85	Sri, Saiful Islam s/o Abdul Aziz Mollah	115 24.04.14.	Phulbari PS.C/No.28(4)14, u/s 392 IPC			J.M., Tura.
86	Sri, Khusiram R. Marak s/o Sri, Pripson T. Sangma.	116 28.04.14.	Tura (Women) PS.C/No.14(4)14, U/s 376(2)(h)/511/37 IPC. R/w sec. 9(m)10 Of POCFSO Act,			C.J.M., Tura.

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87	Sri, Jerill R. Marak s/o Sri, Abraham Lincoln sangma	118 30.04.14.	Tura PS. C/No.100(4)14, u/s 341/386/34 IPC. GR.No.126/14.				- do -
8898	Sri, Tengrak Ch. Marak s/o(L) Pintu T. Sangma.	119 30.04.14.	- do -				- do -
90	Sri, Milseng Ch. Marak s/o Sri, Dipendra Shira.	120 01.05.14.	Dalu PS.C/No.32(12)13, U/s 384/34 IPC. GR.No.477/13.				C.J.M., Tura.
91	Sri, Kelbath B. Sangma s/o Sri, Rengson Marak.	127 05.05.14.	Tura PS.C/No.97(4)14, U/s 384/511 IPC, R/w sec. 17/18 UAL(P)Act & Sec.66(A) IT Act.	No.	19.05.13.		- do -
92	Sri, Sahidur Islam s/o (L) Sahabuddin	128 05.05.14.	Tura(W) PS.C/No.2(1)14, U/s 366(A)/376(2)(h)/34 IPC. R/w sec. 3(a)14 of POSCO Act.	No.	19.05.14.		Dist. & Session Judge Tura.
93	Sri. Tuhir Ali @ Tahir Hussain. s/o (L) Alimuddin.	129 05.05.14.	- do -	No.	19.05.14.		-do -
94	Sri, Hira Sheikh s/o (L) Albas Abdul Hussain.	130 06.05.14.	Phulbari PS.C/No.101(12)12, u/s 366(A)/387/34 IPC G.R.No.474/12.	No.	20.05.14.		J.M., Tura.
95	Sri, Rshidul Islam s/o Sri Abu Bakar Sidique	131 06.05.14.	Phulbari PS.C/No.30(4)14, U/s 365/394 IPC G.R.No.46/14.	No.	20.05.14.		- do -
96	Sri, Mir Hussain s/o Sri, Bhaia Sheikh.	132 06.05.14.	- do -	No.	20.05.14.		- do -
97	Sri, Manik Bora. s/o Sri, Gunaram Boro.	133 06.05.14.	- do -	No.	20.05.14.		- do -
98	Sri, Raju Das. s/o Sri, Sreedeeowar Das.	134 07.05.14.	Phulbari PS.C/No.25(4)14, U/s 326 IPC, G.R.No.39/14.	No.	21.05.14.		C.J.M., Tura.
99	Sri, Lester M. Sangma. s/o Sri, Predison Momin.	140 09.05.14.	Tura PS.C/No. 198(9)13, U/s 364(A)/384/511/34 IPC., R/w sec.16(1)(b)/17/18/20 UAL(P)Act.	No.	13.05.14.		J.M., Tura.
100	Smt. Jaynie Ningring N. Sangma. w/o Kennedy R. Marak	141 09.05.14.	Tura PS.C/No.15(5)14, U/s 120(B)/341/342/343/ 365/387/506/326 IPC. G.R.No.136/14.	No.	19.05.14.		C.J.M., Tura.
101	Smt. Lonabi R. Sangma d/o (L) Krolson R. Marak	142 09.05.14.	- do -	No.	19.05.14.		- do -
102	Smt.Merylyn D. Shira. W/o Sri, Motkeur C. Marak	143 09.05.14.	- do -	No.	19.05.14.		- do -
103	Smt. Konica S. Sangma. w/o Shri, Tarzan Ch. Marak	144 09.05.14.	- do -	No.	19.05.14.		- do -
104	Smt. Babiana M. Sangma. w/o Sri, Sapan N. Marak	145 09.05.14.	- do -	No.	19.05.14.		- do -
105	Sri Amrak M. Marak s/o Sri, Wilson M. Sangma.	147 10.05.14.	Tura(W) PS.C/No.18(5)14, U/s 506/493 IPC. G.R.No. 141/14.	No.	23.05.14.		J.M., Tura.

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106	Sri, July Ch. Marak s/o Sri, Rongjing Marak	148 10.05.14.	Tura (W) PS.C/No.16(5)14, U/s 448/354/506 IPC. G.R.No.139/14.	No.	23.05.14.	Judl. Magt. Tura.
107	Sri, Sat Kumar Koch s/o Sri, Meghnath Koch.	154 13.05.14.	Tura PS.C/No.112(5)14, U/s 324/506 IPC. G.R.No.143/14.	No.	26.05.14.	- do -
108	Sri, Almad Hussain s/o Sri, Nowbahar Ali.	157 14.05.14.	Phulbari PS.C/No.31(4)14, u/s 379/34 IPC. G.R.No.47/14.	No.	27.05.14.	- do -
109	Sri, Balson S. Marak s/o Sri, Nipson Ch. Marak	158 14.05.14.	Tura(W) PS.C/No.22(5)14, U/s 120(B)/511/365 IPC. G.R.No.148/14.	No.	28.05.14.	- do -
110	Sri, Pobit Marak s/o (L) Herod Sangma.	159 14.05.14.	- do -	No.	28.05.14.	- do -
111	Smt. Neetu N. Marak w/o Sri, B.D. Marak.	160 14.05.14.	- do -	No.	28.05.14.	- do -
113	Sri, Pinki Das. w/o Sri, Raja Das.	161 15.05.14.	Tura PS.C/No.21(5)14, U/s 506 IPC. G.R.No.147/14.	No.	29.05.14.	- do -
114	Sri, Francis M. Sangma s/o Sri, Skulson Ch. Marak	164 15.05.14.	Tura PS.C/No.192(3)13, U/s 384/511/506/34 IPC. G.R.No.	No.	29.05.14.	- do -
115	Sri, Sapon Ch. Marak s/o Sri, Robinson M. Sangma.	165 16.05.14.	Tura PS.(W) PS.C/No.15(5)14, U/s 120(B)/341/342/343/365/287/506/326 IPC adding sec.307 IPC G.R.No.136/14.	No.	30.05.14.	Judl. Magt.
116	Sri, Kennedy R. Marak s/o Sri, Abraham Sangma	166 16.05.14.	- do -	No.	30.05.14.	- do -
117	Md. Ali Sheikh. s/o (L) Nomeruddin Sk.	169 17.05.14.	Phulbari PS.C/No.31(4)14, U/s 379/34 IPC.	No.	30.05.14.	SDO Dadengiri.
118	Sri, Nodin M. Sangma s/o Sri, Alendra Marak.	173 18.05.14.	Tura PS.C/No. 114(5)14, U/s 120(B)/121/121(A)212 IPC, R/w sec.16/19 ULA(P) Act. GR.No.145/14.	No.	30.05.14.	Judl. Magt. Tura.

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[Signature]
 Superintendent
 District Jail, Tura.

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Annexure 'B'

LIST OF U.T.PS. DETAINED IN DISTRICT JAIL, TURA FROM BAGHMARA COURT AS ON 18.05.14.

Sl. No.	Date of Admn.	Name and Parentage.	Sex/Age.	Address.	Case reference	Whether Chagre Sheeted Or not.	Date of Last Production in Court.	Period Spent in Jail	Remarks.
								y. m. d.	
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1.	08.02.12.	Sri, Sanju R. Sangma s/o (L) Saljin R. Marak.	Male Garo.	V.- Kasikagra PS.- Krishnai, Goalpara Assam.	Baghmara PS.C/No.12(2012, U/s 395/397 IPC, R/w sec.25 Arms Act.		10.03.14.		ADM., Baghmara.
2.	26.09.12.	Sri, Rana M. Sangma s/o (L) Met D. Sangma.	Male Garo	V.-Badambari PS.- Baghmara, S.G.Hills.	1.Baghmara PS.- C/No.61(9)12, U/s 380 IPC. 2. Nongalbibra PS. C/No.11(6)12, U/s 379 IPC. G.R.No.72/12.		26.09.13.		- do -
3.	6.11.12.	Md. Abdul hasim. s/o Md. Shamsul Haque.	Male. 40yrs.	V-Kandapara PS. - Kalmakanda. Sherpur Bangladesh.	Rongara P.S.C/No.6(11)12 U/s 489-B/489-C/ IPC R/w sec. 14 F.Act.	No.	26.09.13.	1.00.29.	- do -
4.	5.3.13.	Sri, Tangrik Ch. Marak. s/o Sri, Minjing M. Marak.	Male. 18yrs.	V.Gasuapara. PS-B/Mara. S.G.Hills.	B/mara PS C/No.60(9)12. U/s 364-A/120-B/506 IPC R/w sec. 16/17/20 of U.A.(P) Act.	No.	12.09.13.	0-09-00.	- do -
5.	25.7.13.	Sri, Balsrang M. Marak s/o (L)Tengson M. Marak.	Male. 22yrs.	V.-Rongsigre P.S.-B/Mara. S.G.Hills.	B/mara PS/No.23(6)13, U/s 341/395/397 IPC R/w Sec.27(2) Arms Act.	No.	12.09.13.	0-04-10.	- do -
6.	24.8.13.	Sri, Husin Hajong. s/o Sri, Kemendra Hajong.	Male. 20yrs.	V.-Bhobanipur PS.-Durgapur Bangladesh.	B/mara PS.C/No.47(8)13 U/s 14 F.Act.	Yes.	02.09.13.	0-03-11.	- do -
7.	27.8.13.	Sri, Sandesh G. Momin. S/o (L) Golden T. Sangma.	Male. 25 yrs.	V.-Kamagandim P.S.M/pathar N.G.Hills.	B/Mara P.S.C/No.45(8013 U/s 386/511/34 IPC.	No.	10.09.13.	0-03-08.	- do -
8.	24.09.13.	Md. Surosh Miah S/o Md. Atul Hussain	38 yrs. Male Bengali Muslim.	V.- Kandapara PS.-Kalmakanda Dist. Netrakona Bangladsh.	Baghmara PS.C/No.53(9)13, U/s 14 F. Act.		02-10.14.		- do -

9	23.10.13.	Sri, Shakti M. Sangma. s/o Sapon dalu.	Male 23 yrs.	V.-Chalpanl PS.- Dalu W.G.Hills.	Baghmara P.S.C/No.60)10)13, U/s 384 IPC.	No.	07.11.13.	0-01-12.	- do -
10	30.10.13.	Md. Kudus Ali, s/o Rehmat Ali.	Male 28yrs.	V.-Chandrakona PS.-Doubapara. Dis. Mymensingh Bangladesh.	Baghmara PS.C/No.44(8)13, U/s 20(b)NDPS Act. R/w sec. 25(1-a)(1-b) Arms Act. And sec. 14 F. Act.	No.	14.11.13.	0-01-09.	- do -
11	01.11.13.	Sri, Wilseng S. Marak. S/o Sri, Disendra D. Sangma.	Male 27 yrs.	V.- Rewak Watregitlm PS.-Baghmara. S.G.Hills.	Baghmara PS.C/No.62(10)13, U/s 386/419/469 IPC.	No.	14.11.13.	0-01-04.	- do -
12	01.11.13.	Sri, Parnash M. Sangma. s/o Sri, Prodip D. Shira.	Male 19 yrs.	- do -	- do -	No.	11.11.13.	0-01-04.	- do -
13	21.12.13.	Sri, Tangseng T. Sangma. S/o Sri, Merut M. Marak.	25 yrs. Male Garo Christian Married Carpenter	V.-Doragre PS. Baghmara South Garo Hills.	B/mara PS.C/No.85(12)13, U/s 120(B)/121/121- A/367/506/511 IPC.		18.01.14.		- do -
14	04.01.14.	Sri, Santosh R. Marak s/o Soshi Koksi.	Male Garo.	V.- Arapara. PS.- Durgapur Dist. Sherpur	G.R.No.165/2013. U/s 188 IPC R/w sec. 14.F.Act.		18.01.14.		- do -
15	04.01.14.	Sri, Produt Sangma. s/o Omolendo R. Sangma.	Male Garo.	- do -	- do -		18.01.14.		- do -
16	22.01.14.	Md. Samsul Miya s/o Md. Sayed Miya.	Male Bengali Muslim.	V.-Pulbari PS.-Kolmakonda Dis. Netrakona Bangladesh.	Rongara PS.C/No.02(01)14, U/s 489(B)/489(C) IPC, R/w sec. 14 F. Act.		06.02.14.		- do -
17	23.01.14.	Sri, Angjam Richil S/o Uttam Ruram.	19 yrs. Male Garo.	V.- Dokin Bawanpur PS.-Durgapur	Baghmara PS.-C/No.03(1)14: u/s 120-B/122/123/386/522 IPC R/w sec. 14 F. Act.		07.02.14.		- do -
18	29.01.14.	Sri, Milol G. Momin. S/o (L) Anjum R. Sangma.	30 yrs. Male Garo.	V.- Khujikora DlInegre PS.- Dalu West garo Hills.	Chokpot PS.C/No.01(1)14, U/s 120(B)/384/ IPC, R/w Sec. 16/17/18/20 UAL(P) Act.		13.01.14.		- do -
19	04.02.14.	Md. Habibur Hussain. s/o Md. Surja Jonal	22 yrs. Male	V.-Bhatlapara, PS.-Haluaghat	Baghmara PS.C/No. 5(1)14, U/s 23 N.D.P.S. Act. R/w sec.14 F.		16.02.14.		- do -

			Bengali Muslim.	Mymensingh Bangladesh.	Act.			
20	04.02.14.	Md. Samsul Haque. s/o (L) Abdul Haque.	35 yrs. Male Bengali Muslim.	V.- Garobadha PS.- Tura, West Garo Hills.	- do -		16.02.14.	- do -
21	04.02.14.	Sri, Ali Ashgar s/o Md. Hussain.	40 Yrs. Male Bengali Muslim.	V.-Maya Kasi PS.-Nallitabari Dis.- Sherpur Bangle desh.	- do -		16.02.14.	- do -
22	04.02.14.	Md. Amir Islam S/o Md. Makbul Hussain.	22 yrs. Male Bengali Muslim.	V.-Bhutlapara PS.-Haluaghat Dis.- Mymensingh Bangladesh.	- do -		16.02.14.	- do -
23	13.02.14.	ASri, Nikson M. Marak s/o Sri, Jaklin M. Sangma.	19 yrs. Male Garo..	V.-Rongara PS.-Rongara S.G.Hills.	1. Baghmara PS.C/No.4(01)14, U/s 307/427/34 IPC, R/w sec. 27 Of Arms Acvt. 2. B/mara PS. C/no.08(01)14, U/s 120-B/353/386/307/34 IPC.		16.02.14.	- do -
24	13.02.14.	Sri, Khalsan A. Marak s/o Sri, Subash M. Sangma.	23 yrs. Male Garo.	V.- Shinsak PS.- Rongara S.G.Hills.	1 - do - 2. - do -		16.02.14.	- do -
25	13.02.14.	Sri, Jadilson Ch. Sangma s/o Sri, Phelson K. Momin.	20 Yrs. Male Garo.	V.-Dilsaggre PS.-Rongara S.G.Hills.	1. - do - 2. - do -		16.02.14.	- do -
26	05.03.14.	Sri, Almith N. Marak s/o Sri, Jolly Ch. Sangma.	Male Garo.	V.-Daritgre, gasuapara. PS.- Baghmara. S.G.Hills.	1) Chokpot PS.C/No.68(11)13, U/s 120(B)/121/121(A)/122/123/353/302/376/427/34 IPC, R/w sec. 27(1)(2) Arms Act. And sec. 16/17/18/18(B)/19/20/22 ULA(P)Act.		19.03.14.	- do -
27	05.03.14.	Sri, Sengma N. Marak s/o Sri, Jiwat N. Marak	Male Garo	- do -	- do -		19.03.14.	- do -
28	21.03.14.	Sri, Litas Ch. Marak s/o Sri, Mojen D. Shlra.	Male Garo	V.-Rongkandi PS.-Nongalbibra S.Garo Hills,	Baghmara PS.C/No.21(3)14, U/s 120-(B)/353/307/384/511/34 IPC, R/w sec.27(1)(2) Arms Act.		05.04.14	- do -

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				Meghalaya					
29	21.03.14.	Sri, Ananto Koch s/o (L) Hari Koch.	Male Koch	V.-Gandibor Ps.- Baghmara S.Garo Hills, Meghalaya.	Ranikor PS. C/No.28(6)11. U/s 302 IPC. G.R.No.105/2011.		05.04.14.		- do -
30	27.03.14.	Sri, Jakirash Sangma s/o Sri Beluston D. Shira.	Male Garo.	V.- Agangre PS.- Baghmara S. Garo Hills Meghalaya.	Baghmara PS.C/No.24(3)14. U/s 25(1-A) Arms Act.		11.04.14.		- do -
31	31.03.14.	Sri, Ajoy A. Marak s/o Sri, Onen D. Sangma	Male Garo.	V.- Taidong PS.- Rongara S.Garo Hills Meghalaya.	Rongara PS.C/No.3(3)14, U/s 302/34 IPC.		14.04.14.		- do -
32	31.03.14.	Sri, Edison M. Sangma s/o (L) Nolendra A. Marak	Male Garo.	- do -	- do -		14.04.14.		- do -
33	05.04.14.	Sri, Sanjay Barman s/o Sri, Obilash Barman	Age. Male Boro.	V.- Joytinagar PS.- Krishnai Dis. -Goalpara Assam.	Baghmara PS.C/No.7(3)14, U/s 376(D) IPC, R/w sec. 6 of POSCO Act.		19.04.14.		- do -
34	05.04.14.	Md. Hobibul Rahman s/o (L) Aital @ Abet Ali.	Age.- Male Bengali Muslim	V.- Nayapara PS.- Matia Dis. Goalpara Assam.	- do -		19.04.14.		- do -
35	11.04.14.	Sri, Sengpan R. Marak s/o Sri, Polbin N. Marak	Male Garo.	V.-	Chokpot PS.C/no. 7(3)14, U/s 365/34 IPC. R/w sec. 27 Arms Act.		25.04.14.		A.D.M., Baghmara.
36.	125. 03.05.14.	Sri Kingkong R.Marak s/o (L) Bonti Ch. Marak	Male Garo Chrisian	V.-	B/mara PS.C/No.33(4)14, U/s 364- A/34 IPC, B/mara PS.C/No.74(4)14, U/s 365/447/34 IPC. B/mara PS.C/No.32(4)14, U/s 364- A/34 IPC.				- do -
37.	170 18.05.14.	Sri, Roberth R. Marak S/o Sri, Panja Bah. Lama	19yrs. Male Garo.		Nongalibra PS.C/No.19(5)14, U/s 397 IPC. G.R.No.852014.	No.	30.05.14.		ADM., Baghmara.
40.	171 18.05.14.	Sri, Pran G. Momin. s/o (L) Opelu R. Marak	18yrs. Male Garo	V.- Bekenang. PS.-Bajengdoba North Garo Hills	- do -	No.	31.05.14.		- do -

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41.	172 18.05.14.	Sri, Laban S. Marak s/o (L) Daju G. Momin.	18 yrs. Male Garo.	Vil.-Nengkra Reserve Gittim PS. W/Nagar.	- do -	No.	31.05.14.		- do -
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**LIST OF U.T.PS. DETAINED IN DISTRICT JAIL::TURA FROM RESUBELPARA COURT NORTH GARO HILLS.
AS ON 18.05.2014.**

Sl.No.	Date of Admn.	Name and parentage.	Sex/ Age	Address.	Case Reference.	Whether Charge Sheeted or Not.	Date of Last pro-duction In Court.	Period spent In Jail. Y. m. d.	Remarks.
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.
1	675 21.12.13.	Sri, Porsing G. Momin s/o Sri, Atul Rabha.	Male Garo.	V.-Amjonga PS.- Mendipathar. North Garo Hills, Meghalaya.	M/pathar PS.C/No.82(12)13, U/s 457/380 IPC.	No.	27.05.14. Next dt. Of Prod.		ADM., Resu/para.
2	678. 22.12.13.	Sri, John Killer N. Sangma.s/o (L) Krushbirth Marak.	Male Garo	V.-Lower Thapa Agitchak PS.- Mendipathar North Garo Hills	Mendipathar PS.C/No.83(12)13, U/s 498 IPC.		05.01.14.		- do -
3	324 23.12.12.	Sri, Martibel S. Sangma s/o (L) Kumar Chetri.	Male 30yrs	V.-Bakrapara. PS.-M/Pathar	M/pathar P.S.C/No.105(10)13, U/s 395 IPC.	No.	12.05.14.	0-11-18.	- do -
4	79. 20.03.13.	Sri, Chinang G. Momin. s/o Sri Adorit A. Sangma.	Male 22 yrs.	V.-Baghmara PS.-Baghmara S.G.Hills.	- do -	No.	04.03.13.	0-08-15.	- Do -
5	120. 28.03.13.	Sri, Nicolash Sangma. s/o Das Sangma.	Male 18 yrs.	V.-Uklam PS.Chhayagaon Kamrup Assam.	M/pathar PS.C/No.25(3)13, U/s 457/380 IPC.	Yes.	08.04.13.	0-08-07.	- Do -
6	148. 28.03.13.	Sri, Justin Marak s/o (L) Gopal Momin.	Male 20yrs	V.-Kawak PS./M/pathar N.G.Hills.	- do -	Yes.	02.05.13.	0-08-07.	- Do -
7	149 19.04.13.	Sri, Sengba N. Areng. s/o Sri, Tunildas Sangma.	Male 27 yrs.	V.-Deba Garet. PS.-M/pathar N.G.Hills.	M/pathar PS.C/No.31(04)13, U/s 384 IPC.	Yes.	29.-4.13.	0-07-16.	- Do -
8	208 23.05.13.	Tomizur Hussain S/o Gabder Hussain.	Male	V.-Mendipahar Bazaar. PS.- M/Pathar. N.G.Hills.	M/Pathar PS.C/No.34(4)13, U/s 448/364(A)/34 IPC.	No.	12.05.14.	0-06-12.	- Do -
9	280. 01.06.13.	Sri, Primber N. Sangma. S/oSri,Labinson N. Marak	Male. 19 yrs.	V.-Chichotcheng PS.-Bajengdoba	B/doba PS.C/No.15(5)13, U/s 395/397 IPC.		12.05.14.		

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				Nosth Garo Hills.					
10	274. 14.06.13.	Sri, Sengson K. Marak, s/o Sri, Greenhear R. Marak	Male 25yrs.	V.-Jarikona PS.-Bajengdoba N.Garo Hills.	- do -	No.	13.05.14.	0-05-21.	- Do -
11	336. 25.07.13.	Sri, Silgrim M. Sangma. s/o Renush Marak.	Male 23 yrs.	V.-Kamari PS.-Krishnai Goalpara Assam.	M/Pathar PS.C/No.57(7)13, U/s 380 IPC.	Yes.	1205.14.	0-05-10.	- Do -
12	337. 25.07.13.	Sri, Protingson Ch. Marak s/o Sanjay Marak.	Male 20yrs.	V.-Salpara. PS.-Mendipathar N.Garo Hills.	M/pthar PS.C/No.57(7)13, U/s 380 IPC.	Yes.	12.05.14.	0-05-10.	- Do -
13	350 02.08.13.	Sri, Chewit N. Areng. s/o Sri, K. Momin.	Male 27yrs.	V.-Chlma Jambal PS.-Mendipathar N.Garo Hills.	M/pathar PS.C/No.61(7)13, u/s 381 IPC.	Yes.	13.08.13.	0-04-03.	- Do -
14	372. 13.08.13.	Sri, Andash G. Sangma. s/o (L) Ganchi G. Momin.	Male 19yrs.	V.-Rongkil PS.-Rongjeng E.Garo Hills.	M/pahtar PS.C/No.60(7)13, U/s 395/397 IPC.	No.	16.05.14.	0-03-22.	- Do -
15	371 13.08.13.	Sri, Singgan Areng. s/o Sri. Ekaram M. Marak.	Male 53 yrs.	V.-Asim Agal PS.-Rongjeng E.Garo Hills.	- do -	No.	16.05.14.	0-03-22.	- Do -
16	411 29.08.13.	Sri, Netaji Sangma. s/o (L) Kondin Momin.	Male 30 yrs.	V.-Soksan PS.-M/Pathar N. Garo Hills.	Mpathar PS.C/No.65(8)13, U/s 506/511/34 IPC R/w sec. 25(I-A)(1-B) Arms Act. And sec. 5 of Expl. Sub. Act.	No.	08.09.13.	0-03-07.	- Do -
17	413. 29.08.13.	Sri, Jehu G. Momin. s/o Sri, Holland Momin.	Male	V.- PS. M/Psthar N.Garo Hills.	M/pathar PS.C/No.65(8)13, U/s 506/511/34 IPC.	No.	08.09.13.	0-03-06.	- Do -
18	423. 04.09.13.	Smt. Sitila P. Marak W/o (L) Gosesh G. Momin.	Femal 42 yrs.	V.-Bhalu Ghat., PS.-Bajengdoba. N. Garo Hills.	Bajengdoba PS.C/No.28(8)13, U/s 381 IPC.	No.	16.09.13.	0-02-03.	- Do -
19	427 05.09.13.	Sri, Armen R. Marak, s/o (L) Wini Momin.	Male 22 yrs.	V.-Salbari Badaka PS.-Mendipathar N.Garo Hills.	M/pathar PS. C/no.60(7)/13, u/s 397/395 IPC.	No.	16.05.14.	0-03-00.	- Do -
20	479. 13.09.13.	Sri, Superson D Sangma. S/O Sri, Majin Marak	Male 18yrs.	V.-Agia Puskali PS.- Agia Goalpara Assam.	- do -	No.	23.09.13.	0-02-23.	- Do -
21	506 28.09.13.	Sri, Sunil G. Momin. s/o Sri, Potin Sangma.	Male 20 yrs.	V.-Nengsa Apal PS.-Mendipathar N.Garo Hills.	Bajengdoba PS.C/No.1(11)12 U/s 384 IPC.	No.	08.10.13.	0-02-07.	- Do -

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22	529 12.10.13.	Sri, Simpong Sangma. s/o Sri, Rajesh Chetri	Male 20 yrs.	V.-Mendai PS.- Mendipathar N. Garo Hills	M/pathar PS.C/No.79(8)12, U/s 121(B)/121/121(A)/122/ 314(A)/302/34 IPC.	No.	21.10.13.	0-01-23.	- Do -
23	721 22.01.14.	Sri, Wenil G. Momin. s/o Sri, Horesh Sangma.	Male Garo	V.-Badaka Rajasall PS. M/pathar, N.Garo Hills.	M/Pathar PS.C/No.04(01)14, U/s 448/379 IPC.	No.	04.02.14.		- do -
24	759 20.02.14.	Smt. Allina Areng W/o (L) Jenting Momin.	55 yrs. Femal Garo.	V.-Chibongga PS.- M/pathar N. garo Hills.	M/pathar PS.C/No.17(2)14 U/s 302/34 IPC.	No.	16.04.14.		- do -
25	760 20.02.14.	Smt. Smt. Probilla Areng w/o (L) Orjon Shira.	82 yrs. Female Garo	- do -	- do -	No.	16.04.14.		- do -
26	761 20.02.14.	Sri, Sendibillbirth R. Marak s/o Krenging D. Sangma.	28 yrs. Male Garo.	V.- Chibongga PS.- M/Pathar N.Garo Hills.	M/pathar PS.C/No.17(2)14,U/s 302/34 IPC.	No.	16.04.14.		- do -
27	775 27.02.14.	Sri, Sengpath K. Marak s/o Sri, Letwngbirth Sangma.	22 yrs. Male Garo.	V.-Glnokgre PS.-Krishnai Goalpara Assam.	- do -	No.	10.03.14.		- do -
28	29 04.03.14.	Sri, Lumya B. Marak s/o (L) Jollen M. Sangma.	26 yrs. Male Garo.	V.-Balmikram PS.-M/Pathar N. Garo Hills.	M/Pathar PS.C/No.18(2)14. U/s 387/511/34 IPC.	No.	12.05.14.		Do .
29	30 04.03.14.	Sri, Senggrang K. Sangma S/o Sri, Epon Ch. Marak.	28 yrs. Male Garo.	V.- Mendima PS.- M/Pathar N.Garo Hills.	M/pathar PS> C/No.08(2)14, U/s 365/34 IPC.	No.	12.05.14.		- do -
29	54 12.03.14.	Sri, Lethri T. Sangma. s/o Sri, Sanstar G. Momin.	Male Garo	V.- Samanda Megapgre PS.- Williamnagar East Garo Hills Meghalaya.	M/Pathar PS. C/No.68(30)14, U/s 120(B)/121/121(A)/122/353/ 307/34 IPC.		12.05.14.		- do -
30	95 05.04.14.	Sri, Sahajamal Ali s/o Sri, Ayad Ali.	Age. Male Bengali Muslim.	V.- Swastl Nagar PS.- Goalpara Dis.- Goalpara Assam.	M/pathar PS.C/No.36(4)14, U/s 384/34 IPC.		16.04.14.		- do-
31	104 12.04.14.	Sri, Periglush M. Momin. s/o Sri, Hirendra N. Marak.	Male Garo.	V.-	M/pathar PS.C/No.37(4)14, U/s 376 (2)(f) IPC, and 5(1)(1)(h)/6 Posco Act. 12.		15.05.14.		- do -

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32	121 02.05.14.	Sri, Rongsrang B. Marak s/o Sri, Sangam K. Sangma.	Male Garo.	V.-	M/pathar PS.C/No.41(4)14, U/s 384/387/34 IPC.		16.05.14.		- do -
33	122 02.05.14.	Sri, Mithu R. Marak s/o (L) Kripal R. Marak	Male Garo	V.-	- do -		16.05.14.		A.D.M., Resu/para.
34	135 08.05.14.	Sri, Kristofer Ch. Marak s/o Sri, T.D.Shira.	Male Garo.	V.	M/pathar PS.C/No.45(4)14, U/s 390/397 IPC.	No.	21.05.14.		- do -
35.	136. 08.05.14.	Sri, Liush M. Sangma s/o P. Ch. Marak.	Male Garo.	V.	- do -	No.	21.05.14.		- do -
36.	137. 08.05.14.	Sri, Hanbirth K. Marak s/o Sri, G.M.Sangma	Male Garo	V.-	- do -	No.	21.05.14.		- do -
37.	138. 08.05.14.	Sri, Anjelush D. Sangma s/o Sri, J.D.Sangma,	21 Yrs. Male Garo	V.-New Sarangme PS.-Mendipathar N.Garo Hills.	- do -	No.	21.05.14.		- do -
38.	139 08.05.14.	Md. Jashijul Sheikh. s/o Chandan Sgeikh.	30yrs. Male Bengali Muslim.	V.-Mandulapara, PS.- South Salmara. Dhubri, Assam.	M/Pathar PS.C/No.44(4)14, U/s 379 IPC.	No.	21.05.14.		- do -
39.	146 10.05.14.	Sri, Bresfield Ch. Sangma. s/o S. Sangma.	47 yrs. Male Garo	V.-Kosakandim Ps.-M/pathar, North Garo Hills.	M/pathar PS.C/No.73(10)13, U/s 409 IPC.	No.	22.05.14.		- do -
40.	155 14.05.14.	Sri, Mukhalijin Marak s/o (L) Purison Momin.	45 yrs. Male Garo.	V.-Bolsong PS. Bajengdoba North Garo Hills Meghalaya.	B/doba PS.-C/No.9(5)14, U/s 409 IPC.	No.	27.05.14.		- do -

LIST OF U.T.PS. DETAINED IN DISTRICT JAIL, TURA FROM AMPATI COURT, SOUTH-WEST GARO HILLS.

(25)

AS ON 18.05.14.

Sl.No	Date/Admn	Name & Parentage.	Sex/Age	Address.	Case reference.	Whether Charge Sheeted or Not.	Date of Last Production in Court.	Period Spent in Jail. y. m. d.	Date of Last production In Court
1.	1.	3.	4.	5.	6/	7.	8.	9.	10.
1.	04.01.13.	Sri, Bishnu Kundu s/o (L) Biswanath Kundu.	Male 28 yrs.	V.-Islampur PS.-Islampur Dis. Jalpalpur Bangladesh.	Mahendraganj PS.C/No. 27(12)12, U/s 395 IPC.	Yes.	31.03.14.	0-11-01	ADM., Ampati.
2.	08.04.13.	Sri, Jetwin M.Sangma.s/o (L) Ranjing Ch. Marak	Male 35 yrs.	V.-Alepara. PS.- Ampati. S.W.Garo Hills.	Ampati P.S.C/No.9(3)13, U/s 393/394 IPC.	No.	17.03.14.	0-7-28.	- do -
3.	27.07.13.	Sri, Nengbath M. Sangma. s/o Brenush M. Sangma.	Male 20 yrs.	V.-Hariakona Ps.-Shribordi. D.-Sherpur Bangladesh.	M/ganj P.S.C/No. 24(7)13, U/s 395 IPC.	No.	31.03.14.	0-04.08.	- do -
4.	02.08.13.	Sri, Jigen A. Sangma. s/o Sri, Dijeng Ch. Marak.	Male 36 yrs.	V.-Dalbotpara. PS.-Ampati S.W.Garo Hills.	Ampati PS.C/No.43(7)13, U/s 427/447 IPC.	No.	31.03.14.	0-04-03.	- do -
5.	10.10.13.*	Sri, David Ch. Momin s/o Sri, Mingjing M. marak	25 yrs. Male Garo.	V.-Gasuapara Dindinagre PS.- Baghmara, S.G.Hills.	Ampati P.S.C/No.47(9)13, U/s 447/302/34 IPC, R/w sec.(1-A) Arms Act. Sec.16/18 ULA(P)Act.	No.	31.03.14.		- do -
6.	18.10.13.	Sri, Luish Sangma s/o Biswanath Hajong.	Male 23 yrs.	V.-Agonggittim PS.-M/Ganj S.W.Garo Hills.	M/Ganj PS.C/No.33(10)13, U/s 376(2)(f)/34 IPC.	No.	31.03.14.	0-01-17.	- do -
7.	07.12.13.	Sri, Jakariash Ch. Marak. s/o (L) Jenggin Sangma.	19 yrs. Male Garo.	V.- Golmangre P.S.- Ampati. South West Garo Hills.	Ampati P.S.C/No.54(11)13, U/s 302 IPC.	No.	25.03.14.	00-03-07.	- do -
8.	25.02.14.	Sri, Abdul Hamid s/o (L) Isaim Ali.	Male Bengali Muslim.	V.-Kesharpita PS.- mankachar Dist. Dhubri Assam	1. M/ganj PS.C/No.39(12)13, U/s 457/380/34 IPC. 2. M/ganj PS.C/No.5(2)14, U/s 395 IPC, 3. M/ganj PS.C/No.14(5)11 U/s 395/397 IPC. GRNos.39/13, 10/14, 231/11.	No.	31.03.14.		- do -

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9	25.02.14.	Sri, Gatu @ Gadu Mlah s/o Zulubuddin	Male Bengali Muslim.	V.-Charpalbari PS.-Rowmari Dist. Kurigram Bangladesh.	1. - do - 2. - do - 3. - do -	No.	31.03.14.		- do -
10	25.03.14.	Md. Nasirul Islam s/o Md. Nusubuddin Sk.	Male Bengali Muslim.	V.- Kesherbhita PS.-Mankachar Dhubri Assam.	1. - do - 2. - do - 3. - do -	No.	31.03.14.		- do -
11.	74 21.03.14.	Sri, Ashini Kr. Hajong s/o (L) Ananda Hajong.	51 yrs. Male Hajong.	V.-Jigatolpara. PS.- Mahendraganj	M/Ganj PS.C/No.10(3)14, U/s 498(A) IPC.	No.	03.04.14.		ADM., Ampati.
12.	89 31.03.14.	Sri, Santosh Ch. Sangma s/o Sri, Andreas R. Marak	22 yrs. Male Garo.	V.-Aragithim PS.- Mahendraganj S.W.Garo Hills.	M/ganj PS. Case No. 12(3)14, U/s 376 (g) IPC.	No.	14.04.14.		ADM., Ampati.
13.	123 02.05.14.	Sri, Sengpang Ch. Momin. s/o Sri, Pobin M. Marak	Age.-19 Male Garo Chris.	V.-Arengre PS.-Ampati P.O.-Betasing. South West Garo Hills.	Ampati PS.C/No.9(4)14, U/s 384/511/506 IPC.	No.	15.05.14.		ADM., Ampati.
14.	126 05.05.14.	Sri, Jenden R. Marak s/o Sri, Nongjing D. Marak	52 yrs. Male Garo.	V.-Mekduain adding. PS.-Mohendraganj S.W.Garo Hills.	M/ganj PS.C/No.17(4)14, U/s 376 IPcR/w sec. 4 of POSCOAct.	No.	19.05.14.		- do -
15.	149 13.05.14.	Sri, Siigrak M. Sangma. s/o Sri, Will M. Marak	19 yrs. Male Garo.	V.-Lathri PS.- Ampati S.W.Garo Hills.	M/Ganj PS.C/No.18(5)14, U/s 399/402 IPC.	No.	26.05.14.		- do -
16.	150 13.05.14.	Sri, Jecky S. Sagma s/o Sri, Phli M. Marak.	18 yrs. Male Garo	V.-Thakuranbari PS.-Ampati S.W.Garo Hills	- do -	No.	26.05.14.		- do -
17.	151 1305.14.	Sri, Wathing S. Sangma s/o Sri, Sunil R. Marak	18yrs. Male Garo	V.-Thakuranbari PS.- Ampati S.W.Garo Hills.	M/Ganj PS.C/No.18(5)14, U/s 399/402 IPC.	No.	26.05.14.		ADM., Tura.
18.	152 13.05.14.	Sri, Borit D. Sangma s/o Sri, PargonM. Marak	22yrs. Male Garo.	V.- Jembagre PS.- Ampati S.W.Garo Hills.	- do -	No.	26.05.14.		ADM., Ampati
19	153	Sri, Johan A. Marak s/o	19 yrs.	V.-Radanpara.	- do -	No.	26.05.14.		- do -

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	13.05.14.	Sri, Nengjan S. Sangma.	Male Garo.	PS.-M/ganj. S.W.Garo Hills.					
20.	167 17.05.14.	Sri, Arjoshbin Ch. Marak S/o Sri, Perison Marak.	37 Male Garo.	V.-Singdilgre. PS.-Ampati S.W.Garo Hills.	Ampati PS. C/No.11(05)14, U/s 395	No.	30.05.14.		ADM., Ampati.
21.	168 17.05.14.	Sri, Karengthon Marak s/o Sri, Mingsin D. Shira.	25 Male Garo	V.- Sindilgre PS.-Ampati S.W.Garo Hills.	- do -	No.	30.05.14.		ADM., Ampati.
22.	174 18.05.14.	Sri, Maljn S. Sangma s/o (L) Santhang Ch. Sangma.	80 yrs. Male Garo.	V.-Chellpara PS.-Ampati South West Garo Hills.	Ampati PS.C/No.13(05)14, U/s 307 IPC.,				- do -

[Signature]
19/1/14.
Superintendent
District Jail, Tura.

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15

Extract of Rules 235 of the 'Rules for Management of Jails in
'Assam' contained in 'Assam Jail Rules' Part III made under the
Prisoners Act, 1894

ANNEXURE 'C'

Rule 235. **Clothing for Convicts.** Every prisoner sentenced to rigorous imprisonment shall be provided with jail clothing according to the scale laid down in Chapter XXII.

CC

O.P.D No. 77/13(E)

Assam Schedule XIII (A) Form No. 16 A

ANNEXURE VI

Followed
up

DISCHARGE SLIP

Date 22/2/14

Hospital Regd. No.

Name Jakanious Masak, 17yr/Male.

Adel -- District - Sail, Tura.
Admitted on 16/12/13.

Discharged on 22/2/14

Diagnosis F20.0

- ① Tab. R-don (3mg)
1 tab x B-D P.C.
- ② Tab. Triphen (2mg)
1 tab x P.D.S
- ③ Tab. Diazepam (5mg)
1 tab x M-S
- ④ Tab. Soval (300mg)
1 tab x B-D.P.C
- ⑤ 2yo. M.V
2 tabs x B-D.P.C

Result	Cured
	Relieved
	Otherwise

* Pt. is fit to start
Trial.

Advice on discharge

Review at 15 days
Recommended for
DIA

[Signature]
 Medical Officer
 Dr. S. [Name]
 Medical Officer

DPS (Press Wing) A/S [Name] (Health) - 16-A 1/11-50,000-31:3 11

HOSPITAL & HEALTH OFFICER
 (Psychiatrist)
 WILMANS, Pasteur Hills.
 Shillong

Prescription	Date of next visit
do: Not taking food x 3 days : social withdrawal : communicates very less R D cont. same Refr to MEMBERS, Shy for further management	
do: Not eating food. : pain abd. : vomiting. R D ① T. Olpium 10mg 1 tab HS x 2wths ② T. Anxilor 2mg 1 tab HS x 2wths ③ T. CPZ 100mg 1 tab HS x 2wths	20/7/13 28/8/13

OUTDOOR TICKET
TURA CIVIL HOSPITAL
PSYCHIATRY UNIT

Name: Bishnu Kundu
 C.R. No. 20130006311 M.H.C. No. 86/13
 Age 30y Sex Male Community Bengali Religion Hindu
 Date of 1st reporting 8/3/13

Diagnosis :- F. 20 (Relapse)
 (Medicines prescribed below must not be stopped unless directed otherwise. Sudden stoppage of the medicines may increase fits. These medicines can be taken without harm even if other medicines or other diseases are taken at the same time).
 (Ka mao see on gimin samrangko aganchenggi ja dontongna nangja. Rangan dontongode chaotainaba donga. Gopin sabisini samrang baksaba ia samrangko mamung jajrenggijan apsan somolo ringdimnaba man aigen).

Date	Prescription	Date of next visit
8/3/13	do: itching groin. R D Trisderm oint to apply locally x 2wths.	8/3/13

[Handwritten signature]

Date	Prescription	Date of next visit
20/1/13	<p>all cases of Seligophonia (unspecific).</p> <p>- was T/E in 2009 by a psychologist before this disputation.</p> <p>ED: - Not falling</p> <ul style="list-style-type: none"> - Social withdrawal - lost in his own world - Not taking food 	
imp. PND	<p>Rx</p> <p>① Tab. Olpinc 10mg</p> <p>1 box at bed times 2x/d</p> <p>② Tab CPZ 100mg</p> <p>1 box at bed times 2x/ds</p> <p>③ Tab Anxiler 2mg</p> <p>1 - 1 x 3 months</p>	20/4/13
Report taken from		20/4/13

Date	Prescription	Date of next visit
20/1/13	<p>ED: 4 weeks - like</p> <p>Rx</p> <p>① Imp: 57.200 + Imp 2001</p> <p>+ 10' sh</p> <p>Imp: 10' sh</p> <p>Imp: 4x 10' sh</p> <p>Imp: 4x 10' sh</p> <p>② Others to cont. same</p>	20/4/13
20/1/13	<p>ED: Symptoms ↓</p> <p>Rx</p> <p>① T. Olpinc 10mg</p> <p>1 box 4x 2 weeks</p>	20/4/13
Report taken from	<p>② T. CPZ 100mg</p> <p>1 box 4x 2 weeks</p> <p>③ T. Anxiler 2mg</p> <p>1 - 1 x 2 weeks</p>	20/5/13

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Annexure 'F'

Prescription	Date of next visit

OUTDOOR TICKET

TURA CIVIL HOSPITAL
PSYCHIATRY UNIT

Name: Rubals Hoque
 C.R. No. 20130007960 M.H.C. No. 259/13
 Age 58y Sex M Community Muslim Religion Muslim
 Date of 1st reporting 25/2/14

Diagnosis: — of Catatonic stupor
 (Medicines prescribed below must not be stopped unless directed otherwise. Sudden stoppage of the medicines may increase fits. These medicines can be taken without harm even if other medicines or other diseases are taken at the same time).

(Ka-mao see on-gimin samrangko aganchenggija dontongna nangia. Rangsang dontongode chaotainaba donga. Gipin sabisini samrang baksaba ia samrangko mamung jajrenggijan apsan somoio ringdimnaba man-aigen).

Date	Prescription	Date of next visit
<u>25/2/14</u>	cl. n/specific R ① T. Alpime 10mg 1 tab HS x to cont. ② T. cl 2 100mg 1 tab HS x to cont. ③ T. Clotas 0.5mg 1 — 1 x to cont. ④ bij. Serevale lamp } bij. Phenergan lamp } 800	<u>25/2/14</u>

Report next visit.

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Tura Civil Hospital

TURA - 794001

Tel : 03651-232951

OUT PATIENT REGISTRATION CARD

OPD Regd. No. 20130007960

Date: 28-Sep-2013 11:38:32 AM

Clinic : Psychiatry

Category: General / General

Token No: 1

Room

Room No : NEW BUILDING- Floor: Ground

No:

Floor-6

Unit : PSYCHIATRY-I

Days : MON, TUE, WED, THU, FRI, SAT

Patient Name : ROHALO
HAQUE

Age : 58 years

Sex : Male

20/12/13

Co:- passing stool/urine indiscriminate
inside the prison cell.

Adv:- 20 cond. same treatment.

Ref. to simitans, drug for further
management.

h
20/12

(34) (39)

Copy of order passed by Shri. C.G. Momin, Judicial Magistrate First Class, West Garo Hills Tura, in connection with Dalu P.S. Non-FIR case no. 17/Pt-III/13, U/s- 12(a) IPP Act.

CT.no.15/13

Dated:- 03-05-13

O R D E R



C.R. put up today.

I have perused the report of the M&HO of Dist. Jail, Tura and also perused the CR.

Accused, Shri. Rohalo Haque is produce before me today from jail hajat.

I have examine the accused and find that the accused to be incapable of defence and on this ground I find it to examine the M&HO. expediently,

Summon the M&HO psychiatric department, civil Hospital Tura for examination to adjudge the same. Fix 07-05-14 for examination of said M&HO.

P.I. to take steps.

Remand back the accused till 07-05-14 i.e. 4 days (four) to Judicial custody.

Sd/-

Shri . C.G.Momin,
Judicial Magistrate First Class,
West Garo Hills, Tura.

Copy to :-

1. The Superintendent of Police, West Garo Hills, Tura for favour of kind information.
2. The Superintendent of Civil Hospital, West Garo Hills Tura for favour of kind information.
3. The Psychiatrist, I/C Psychiatry Unit, Tura Civil Hospital, West Garo Hills, Tura for favour of information and necessary action.
4. The Superintendent of District Jail, West Garo Hills Tura for favour of information.
5. The Medical and Health officer of District Jail, West Garo Hills Tura for favour of information and necessary action.
6. The I.O. through O.C. Dalu P.S. for information and necessary action.
7. Office copy.

Received

Dr. B. Sangma
09/5/14.

Psychiatrist,
Tura Civil Hospital,
West Garo Hills, Tura.

[Signature]
Prosecuting Inspector,
C.M. Court
West Garo Hills, Tura.
C.J.M. Court
West Garo Hills, Tura

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Approved

FORMS

Form No. 150.

[Approved in letter No. 5076, d. 27-10-08.]

ABSTRACT OF REMISSION RULES.

I.—ORDINARY REMISSION.

1. Government has ordered that all eligible prisoners who behave themselves and perform their task shall be granted remission of sentence, as follows:—

- To ordinary prisoners ... 4 days' remission in every month.
- To Convict Night Watchmen ... 5 days' " " "
- To Convict Overseers ... 6 days' " " "
- To Convict Warders ... 8 days' " " "

2. Prisoners who work on Sundays and holidays may be awarded any extra 3 days' remission in each quarter.

3. But no ordinary remission will be granted for the month in which a prisoner is admitted to, or released from, jail.

4. Any prisoner who does no work for one calendar month will be eligible for only two days' remission for that month.

5. Every prisoner who is not punished for a prison offence for one whole year from the 1st day of the month following the date of his sentence or the date on which he was last punished for a prison offence, shall be awarded 15 days' remission in addition to any other remission earned.

II.—SPECIAL REMISSION.

6. Special remission may be awarded for special services, as for example:—

- (1) Assisting in detecting or preventing breaches of prison discipline or regulations;
- (2) Success in teaching handicrafts.
- (3) Special excellence in, or greatly increased output of, work of good quality;
- (4) Protecting an officer of the prison from attack;
- (5) Assisting an officer of the prison in the case of outbreak, fire or similar emergency;
- (6) Economy in wearing clothes.

7. 30 days' remission is equal to one month's remission.

[Copies of this form are to be exposed for general information in wards, workshops, and other places.]

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Annexure 'H'

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GOVERNMENT OF MEGHALAYA
OFFICE OF THE MEGHALAYA STATE LEGAL SERVICES AUTHORITY ::: SHILLONG.

No.MSLSA/LAC/99/5/2008/80,

Dated Shillong the 24th July, 2013.

From :- The Officer on Special Duty,
Meghalaya State Legal Services Authority,
Shillong.

To, The Deputy Commissioner-Cum-Chairman,
District Legal Services Authority,
West Garo Hills District,
Tura.

Sub :- Approval to the Appointment of Advocates for Legal Counsels.

Ref :- No.T/Jdl/LAC/Appointment/10/2012/15, Dt.27th June, 2013.

Sir,
In inviting a reference to your letter quoted above, I am directed to convey the approval of this Authority to the appointment of Shri D.Tulshyan as Legal Aid Counsel for the accused Persons/Under Trial Prisoner's in the list forwarded by you.

This has the approval of the competent Authority.

Yours faithfully,

(K.J.Lyngdoh),
Officer on Special Duty,
Meghalaya State Legal Services Authority,
Shillong.

Memo.No.MSLSA/LAC/99/5/2008/80-A,

Dated Shillong the 24th July, 2013.

Copy to :-

1. The Superintendent, District Jail, West Garo Hills District, Tura, for information.
2. Shri.D.Tulshyan, Advocate, C/O Deputy Commissioner-Cum-Chairman, District Legal Services Authority, West Garo Hills District, Tura for information and necessary action

Receipt No. 452
Date 5.8.2013

By order etc....

Officer on Special Duty,
Meghalaya State Legal Services Authority,
Shillong.

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GOVERNMENT OF MEGHALAYA

OFFICE OF THE SUPERINTENDENT::DISTRICT JAIL::TURA

No.DJT.16/06/Part.II/II,

Dated Tura, the 23rd.August,2013

From :- The Superintendent,
District Jail, Tura.

To :- Shri D.Tulshyar,
Legal Aid Council;
District Legal Authority,
West Garo Hills, Tura.

Sub :- Forwarding of Legal Aid application of the Under-Trial.

Sir,

I have the honour to forward herewith the application for Legal Aid Services of the following Under-Trial Prisoners lodged in this Jail, for favour of your kind information and necessary action.

<u>Sl. No.</u>	<u>Name of Prisoners</u>	<u>Case Reference</u>
1.	Shri Kranti R.Marak,	Tura P.S.60(4)13 u/s 379 I.P.I.
2.	Shri Tapas Das,	Tura P.S.80(4)2012 u/s 379 I.P.C.
3.	Shri Bhanu Koch	Dalu P.S.50(12)II u/s 384/511 I.P.C.
4.	Shri Chingchang M.Marak,	Dadenggre P.S.10(11) u/s 380 I.P.C.
5.	Shri Kalidas Rabha	Tikrikilla P.S.33(8) 2012 u/s 506/307 I.P.C.
6.	Shri Parbat N.Marak,	Tikrikilla P.S.34(a)12 u/s 457/380/511 I.P.C.
7.	Shri Thangkal Momin	Tura P.S.186(10)12 u/s 384/511/506 I.P.C.
8.	Shri Raj Sunar	Tura P.S.8(i)13 u/s 379 I.P.C.
9.	Shri Turik Ch.Marak	Tura P.S.8 (i) 13 u/s 379 I.P.C.
10.	Shri Elwin M.Sangma	Tura P.S.196(II)12 u/s 120(B)121/121(A)307/506/34 I.P.C.R/W 27(I) Arms Act 18/20 of U.A.P.Act.
11.	Shri Walku Momin,	- do -
12.	Shri Tengsal D.Sangma	Tura P.S.3(I)07 u/s 384/511, I.P.C.
13.	Shri Columbus Shangdiar,	Tura P.S.3 (I)07,u/s 384/511, I.P.C.

Yours faithfully,

(J.J.Sangma)

Superintendent,
District Jail, Tura

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GOVERNMENT OF MEGHALAYA
OFFICE OF THE SUPERINTENDENT DISTRICT JAIL TURA
WEST GARO HILLS DISTRICT.

No.DJT. 2 /2013 /21,

Dated Tura the 11thSeptember,2013.

From : The Superintendent
District Jail, Tura.

To : The Deputy Commissioner Cum-Chairman
District Legal Aid Services Authority, West Garo
Hills, Tura.

Sub : Forwarding of Legal Aid Application of the undertrial
Prisoner.

Ref : Your Letter No. T.Jdl/L.A.C./Appointment/10/2012/18,
Dated 28-8-2013.

Sir,

With reference to the subject cited above, I have the honour to submit herewith the application for Legal Aid Services of the following under-trial prisoners lodge in this Jail, for favour of your kind information and necessary action.

Sl.	Name of Prisoners	Ser	Case Reference
01.	Shri Raj Sunar	Tura P.S.8(1)13 U/S 379 IPC.	
02.	Shri Jwick Ch. Marak	Tura P.S.8(1)13 U/S 379 IPC.	
03.	Shri Chingchang M. Marak	Dadengre P.S.10(11)12 U/S 380 IPC.	
04.	Shri Balmi Ch. Sangma	Tikrikilla P.S. 39(11)12 U/S 379 IPC.	
05.	Shri Walku Momin	Tura P.S.196(11)12 U/S 120(b)121(A) 307/506/34 IPC 27(1)Arms Act 18/20 Of U.A.(P)Act.	
06.	Shri Elwin M. Sangma	Tura P.S.196(11)12 U/S 120(b)121(A) 307/506/34 IPC 27(1)Arms Act 18/20 Of U.A.(P)Act.	
07.	Shri Bhanu Koch	Dalu P.S. 50(12)11 U/S 384/511 IPC.	
08.	Shri Parbat N. Marak	Tikrikilla P.S.34(a)12 U/S 457/380 IPC.	
9.	Shri Jalani Koch	Dalu P.S.47(a)12 U/S 14 F.Act,	
10.	Smti Phumoti Koch	Dalu P.S.47(a)12 U/S 14 F.Act,	
11.	Shri Kalidas Rabha	Tikrikilla P.S. 33(8)2012 U/S 506/307 IPC.	
12.	Shri Tengsal D. Sangma	Tura P.S.3(1)07 U/S 384/511 IPC.	
13.	Shri Columbus Shangdiar	Tura P.S.3(1)07 U/S 384/511 IPC.	

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Annexure I

GOVERNMENT OF MEGHALAYA
PRISONS DEPARTMENT

NOTIFICATION

Dated Shillong, the 24th July, 2012

No. PDS.62/2011/21 : The Governor of Meghalaya is pleased to constitute a Board of Visitors to the District Jails in Meghalaya with effect from the date of issue of this Notification for a period of 2 (two) years. The Board shall consist of the following members:-

1. East Khasi Hills, Shillong

- Chairman - District Magistrate, East Khasi Hills
Members - 1. Shri W.H.D.Syngkon, Senior Advocate,
Mawkhar Main Road, Shillong 793001
2. Dr. O.P.Agarwala,
Opposite Pine Mount School, Shillong
3. Smti C.Lamin, (Retired Govt. Employee)
Mawlai Nonglum, Shillong 793008
4. Smti Theilin Phanbuh, President,
Lympung Ki Seng Kynthei,
Lachumiere, Shillong

2. Jaintia Hills, Jowai

- Chairman - District Magistrate, Jaintia Hills
Members - 1. Dr. J.N.Shullai, Project Director of
Mihmyntdu Social Welfare Association, Mission Compound
2. Rev. Fr. Ferdinand Dkhar,
Director of Jaintia Hills Development Society
3. Shri C.Rymbai,
Dolloi, Jowai
4. Shri C.S.Kyndiah,
Advocate of Jowai Bar Association

3. West Garo Hills, Tura

- Chairman - District Magistrate West Garo Hills
Members - 1. Shri Bentinck M. Sangma, Retd. Joint Director,
Soil & Water Conservation, Lower Wadanang, Tura
2. Shri Ashutosh Sil, Retd J.P Tura D C Office, Tura
3. Smti Presilda P. Marak, Retd H.A, DHO Tura,
C/o Hawakhana Baptist Church, Tura
4. Shri Jillyn Ridge K. Marak
Akhongiri, P.O.Tura

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9/8/12

(41)2

207/04

4. East Garo Hills, Williamnagar

Chairman - District Magistrate East Garo Hills

Members - 1. Shri M.N. Marak, MLA,
Williamnagar

2. Smti G.T.R. Marak,

Member Immoral Trafficking of Women & Children,
Williamnagar

3. Shri M.D. Sangma, Ex-Chairman
Williamnagar municipal Board

4. Smti L.W. Momin

President Women's Federation
Williamnagar

The functions and powers of the Board of Visitors are as follow:-

1. The Board of visitors shall pay a joint visit of inspection to the Jail, every quarter. At each quarterly meeting of the Board, The Chairman shall draw up a roster of visits to be paid by each visitor during the next three months. This roster should ordinarily be drawn up so as to provide for fortnightly visits, but if any Board expresses a desire for weekly visits the Chairman should arrange accordingly. Save in exceptional circumstances, visitors shall not visit the jail after lock up or Sundays. Visitors shall not ordinarily visit the jail on jail holidays but if considered necessary permission to do so may be accorded at the discretion of the jail Superintendent.
2. It is the duty of the visitor to satisfy himself that the law and rules regarding the management of prisons and prisoners are duly carried out in the jail, to visit all parts of the jail and to see all prisoners and to hear and enquire into any complaint that any prisoner may make.
3. A visitor may call for and inspect any book or other record in the jail, provided that the Superintendent may decline to produce any book, paper or record for inspection if, for reasons to be recorded in writing, he considers such production undesirable.
4. The Board of visitors shall meet at the Jail, inspect all building and prisoners, hear any complaints and petitions that may be preferred, inspect the prisoner's foods and see it is of good quality and properly cooked, examine the punishment book and satisfy themselves that it is up to date and that punishments awarded are in accordance with the rule, and scrutinize any case of long detention of under trial prisoners.

Principal Secretary to the Govt. of Meghalaya
Prisons Department

Extract of Rules 11 and 12 of the 'Rules for Management of Jails in Assam' contained in 'Assam Jail Rules' Part III made under the Prisoners Act, 1894

11. **Inspection of jails by Inspector-General** – (1) He shall inspect all departments of every jail at district headquarters and at Shillong at least once a year and of every jail at sub-divisional headquarters and at Tura, Kohima and Aijal at least once in two years.

(2) During each inspection he shall personally see every prisoner then in confinement in the jail, he shall give every prisoner a reasonable opportunity of making any application or complaint and shall investigate and dispose of such as relate to jail discipline.

(3) He shall inspect the yards, wards, cells, worksheds, and other enclosures, shall examine the garden, enquire into the character of the water-supply, the conservancy arrangements, and the medical administration, shall see the food and ascertain that it is of proper quality and quantity, and generally satisfy himself that the building and premises are in proper order.

(4) He shall inspect all journals, registers and books maintained in every department of the jail, and initial or countersign them in token that he is satisfied that they are maintained in accordance with rules. He shall satisfy himself that the orders of Government regarding the arrangement and periodic destruction of records are observed.

(5) He shall inspect the warder establishment, satisfy himself as to its proficiency in drill and musketry, inspect its arms and accoutrements, and test the ability of each jail officer of the upper subordinate establishment to drill the guard.

12. **Memorandum of inspection to be supplied to Superintendent** – Immediately after the inspection the Inspector-General shall furnish the Superintendent with a memorandum embodying his opinion of the manner in which the jail is administered, the extent to which the officers appear familiar with their duties, together with any suggestions or order for the guidance of the Superintendent.